

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHA-

FOOR) : (a) The number of casual labourers made regular during

1982	—	279
1983	—	69
1984	—	290
(b) Horticulture Central Division	—	87
Horticulture East Division	—	83
Horticulture South Division	—	258
Horticulture North Division	—	61
Horticulture West Division	—	167
Horticulture Development Division	—	262
		918

Regularisation of casual labourers is subject to availability of vacancies and fulfilling of the eligibility conditions by the workers.

(c) No. In C.P.W.D. Casual Labourers are appointed on regular posts which are required to be filled by Direct Recruitment, subject to availability of vacancies and fulfilment of requisite conditions by the workers.

Provision for Drinking Water Supply in Rural Areas of Bihar in Seventh Plan

5286. DR. G.S. RAJHANS: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the amount sanctioned or earmarked for drinking water supply in the rural areas of Bihar for the Seventh Plan period;

(b) if so, whether the amount earmarked is adequate;

(c) whether Bihar Government have represented in this regard to the Centre; and

(d) if so, reaction of Central Government thereto ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR);
(a) and (b). The outlay for drinking water supply for the Seventh Five Year Plan

has not yet been finalised. The exact amount earmarked for drinking water supply in rural areas of Bihar will be known only after the Seventh Five Year Plan is finalised.

(c) At the conference of Ministers incharge of water supply of State Governments held in July, 1984, all the States including Bihar requested for provision of adequate outlay for drinking water supply in the Seventh Five Year Plan.

(d) The Ministry of works & Housing has urged the State Governments to make adequate provision in their plan under Minimum Needs Programme and has also proposed to the Planning Commission that sufficient outlay may be provided for drinking water supply during the Seventh Five Year Plan keeping in view the objective of providing safe and adequate drinking water to the entire rural population by March, 1991.

Publicity for Legal Aid to Poor

5287. SHRI BANWARI LAL PUROHIT : Will the Minister of INFORMA-